

# HIGH COURT OF JHARKHAND, RANCHI

No. 701/CJS.

DATED, THE 19<sup>TH</sup> DAY OF AUGUST, 2016

In supersession of all earlier orders relating to the following Committees, considering the administrative requirements and for streamlining the various administrative supervisory works, these Committees are reconstituted as under with immediate effect.

1. **Appointment/Promotion/Selection/ACP & Absorption Committee**
  - (i) Hon'ble Mr. Justice H.C. Mishra Chairman
  - (ii) Hon'ble Mr. Justice Aparesh Kumar Singh Member
  - (iii) Hon'ble Mr. Justice S. Chandrashekhar Member
  - (iv) Hon'ble Mr. Justice Amitav Kumar Gupta Member
  
2. **Steering Committee of the e-committee of Supreme Court of India**
  - (i) Hon'ble Mr. Justice D.N. Patel Chairman
  - (ii) Hon'ble Mr. Justice Aparesh Kumar Singh Member
  - (iii) Hon'ble Mr. Justice Amitav Kumar Gupta Member
  - (iv) Hon'ble Mr. Justice Rongon Mukhopadhyay Member
  
3. **Committee of Library/to prepare a complete scheme for establishing the Indian Law Reports Jharkhand Series Section in the High Court.**
  - (i) Hon'ble Mr. Justice D.N. Patel Chairman
  - (ii) Hon'ble Mr. Justice H.C. Mishra Member
  - (iii) Hon'ble Mr. Justice Aparesh Kumar Singh Member
  - (iv) Hon'ble Mr. Justice S. Chandrashekhar Member
  
4. **Car Committee**
  - (i) Hon'ble Mr. Justice Aparesh Kumar Singh Chairman
  - (ii) Hon'ble Mr. Justice S. Chandrashekhar Member
  
5. **Standing Appeal Committee**
  - (i) Hon'ble Mr. Justice H.C. Mishra Chairman
  - (ii) Hon'ble Mr. Justice Aparesh Kumar Singh Member
  - (iii) Hon'ble Mr. Justice S. Chandrashekhar Member
  
6. **Finance Committee/Committee to ensure Safety Measures**
  - (i) Hon'ble Mr. Justice H.C. Mishra Chairman
  - (ii) Hon'ble Mr. Justice Aparesh Kumar Singh Member
  - (iii) Hon'ble Mr. Justice Amitav Kumar Gupta Member
  - (iv) Hon'ble Mr. Justice P. Patnaik Member
  
7. **Rules Committee in terms of Section 123 of CPC**
  - (i) Hon'ble Mr. Justice H.C. Mishra President
  - (ii) Hon'ble Mr. Justice P. Patnaik Member
  - (iii) Hon'ble Mr. Justice A.B. Singh Member
  - (iv) Judicial Commissioner, Ranchi Member
  - (v) Mr. Manjul Prasad, Senior Advocate Member
  - (vi) Mr. Amar Kumar Sinha, Advocate Member
  - (vii) Mr. Hemant Kumar Shikarwar, Secretary General, Advocate's Association Secretary
  
8. **High Court Rules Committee**
  - (i) Hon'ble Mr. Justice H.C. Mishra Chairman
  - (ii) Hon'ble Mr. Justice Aparesh Kumar Singh Member
  - (iii) Hon'ble Mr. Justice A.B. Singh Member
  
9. **Building & Quarters Allotment Committee**
  - (i) Hon'ble Mr. Justice H.C. Mishra Chairman
  - (ii) Hon'ble Mr. Justice S. Chandrashekhar Member
  - (iii) Hon'ble Mr. Justice Rongon Mukhopadhyay Member
  - (iv) Hon'ble Mr. Justice R.N. Verma Member

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10. **New High Court Building Committee**  
 (i) Hon'ble Mr. Justice D.N. Patel Chairman  
 (ii) Hon'ble Mr. Justice H.C. Mishra Member  
 (iii) Hon'ble Mr. Justice Aparesh Kumar Singh Member  
 (iv) Hon'ble Mr. Justice S. Chandrashekhar Member  
 (v) Hon'ble Mr. Justice P. Patnaik Member  
 (vi) Hon'ble Mr. Justice Rongon Mukhopadhyay Member
11. **Committee for High Court Guest House**  
 (i) Hon'ble Mr. Justice S. Chandrashekhar Chairman  
 (ii) Hon'ble Mr. Justice Ratnaker Bhengra Member  
 (iii) Hon'ble Mr. Justice Ananda Sen Member
12. **Committee for publishing News Letter of the High Court**  
 (i) Hon'ble Mr. Justice D.N. Patel Chairman  
 (ii) Hon'ble Mr. Justice H.C. Mishra Member  
 (iii) Hon'ble Mr. Justice Aparesh Kumar Singh Member  
 (iv) Hon'ble Mr. Justice S. Chandrashekhar Member
13. **Committee for scrutiny of correspondences and letters to find out whether the matter be treated as PII.**  
 (i) Hon'ble Mr. Justice H.C. Mishra Chairman  
 (ii) Hon'ble Mr. Justice Aparesh Kumar Singh Member  
 (iii) Hon'ble Mr. Justice Ananda Sen Member
14. **Committee for preparing Vision Statement, Five Year Court Development Plan, Memorandum for 14<sup>th</sup> Finance Commission with State Government, Monitoring, Analysing Case Management, Statistics and all other issues related to the Administration of Justice for High Court and District & Subordinate Courts**  
 (i) Hon'ble Mr. Justice H.C. Mishra Chairman  
 (ii) Hon'ble Mr. Justice Aparesh Kumar Singh Member  
 (iii) Hon'ble Mr. Justice Amitav Kumar Gupta Member  
 (iv) Hon'ble Mr. Justice R.N. Verma Member
15. **Committee to monitor and effective control and for timely disposal of cases of POTA and out-lawed Maoist/Extremists related cases pending in Subordinate Courts**  
 (i) Hon'ble Mr. Justice D.N. Patel Chairman  
 (ii) Hon'ble Mr. Justice H.C. Mishra Member
16. **Screening Committee**  
 (i) Hon'ble Mr. Justice D.N. Patel Chairman  
 (ii) Hon'ble Mr. Justice Aparesh Kumar Singh Member  
 (iii) Hon'ble Mr. Justice S. Chandrashekhar Member
17. **State Level Mediation Monitoring Committee**  
 (i) Hon'ble Mr. Justice D.N. Patel Chairman  
 (ii) Hon'ble Mr. Justice S. Chandrashekhar Member  
 (iii) Hon'ble Mr. Justice P. Patnaik Member
18. **State Level Committee for Monitoring Infrastructure of Subordinate Judiciary**  
 (i) Hon'ble Mr. Justice H.C. Mishra Portfolio Judge  
 (ii) Hon'ble Mr. Justice Aparesh Kumar Singh Member  
 (iii) Hon'ble Mr. Justice Amitav Kumar Gupta Member  
 (iv) Hon'ble Mr. Justice Rongon Mukhopadhyay Member  
 (v) Hon'ble Mr. Justice R.N. Verma Member  
 (vi) Registrar General Member  
 (vii) Law Secretary, State of Jharkhand Member  
 (viii) Secretary, Building Construction Department Member
19. **Committee for suggesting remedial measures for the betterment of the conditions of the Juvenile Homes and the inmates/to monitor hearing and disposal of cases on priority basis related to Women, Juvenile and Prevention of Corruption Act in pursuance of letter of Hon'ble Chief Justice of India dated 26<sup>th</sup> July, 2013.**  
 (i) Hon'ble Mr. Justice D.N. Patel Chairman  
 (ii) Hon'ble Mr. Justice S. Chandrashekhar Member  
 (iii) Hon'ble Mr. Justice P. Patnaik Member

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20. **A.C.R. Committee**  
 (i) Hon'ble Mr. Justice H.C. Mishra Chairman  
 (ii) Hon'ble Mr. Justice Aparesh Kumar Singh Member  
 (iii) Hon'ble Mr. Justice S. Chandrashekhar Member  
 (iv) Hon'ble Mr. Justice Amitav Kumar Gupta Member
21. **Committee to advise the NCMS Committee of Supreme Court of India**  
 (i) Hon'ble Mr. Justice D.N. Patel Chairman  
 (ii) Hon'ble Mr. Justice Aparesh Kumar Singh Member  
 (iii) Hon'ble Mr. Justice S. Chandrashekhar Member  
 (iv) Hon'ble Mr. Justice Amitav Kumar Gupta Member  
 (v) Principal Secretary, Department of Finance, State of Jharkhand Member  
 (vi) Principal Secretary, Department of Personnel, Administrative Reforms & Raj Bhasha, State of Jharkhand Member  
 (vii) Principal Secretary, Department of Building Construction, State of Jharkhand Member  
 (viii) Registrar General Member  
 (ix) Law Secretary, State of Jharkhand Member  
 (x) Director, Judicial Academy Member  
 (xi) Central Project Coordinator Member  
 (xii) Sri Navneet Kumar, Judicial Commissioner, Ranchi from the cadre of Principal District Judge Member
22. **State Court Management System Committee**  
 (i) Hon'ble Mr. Justice H.C. Mishra Chairman  
 (ii) Hon'ble Mr. Justice Aparesh Kumar Singh Member  
 (iii) Hon'ble Mr. Justice S. Chandrashekhar Member  
 (iv) Hon'ble Mr. Justice Ratnaker Bhengra Member
23. **Committee for Computerization/Digitization in High Court**  
 (i) Hon'ble Mr. Justice D.N. Patel Chairman  
 (ii) Hon'ble Mr. Justice Aparesh Kumar Singh Member  
 (iii) Hon'ble Mr. Justice S. Chandrashekhar Member
24. **Arrears Committee to make recommendations for expeditious disposal of cases pending in the High Court of Jharkhand**  
 (i) Hon'ble Mr. Justice H.C. Mishra Chairman  
 (ii) Hon'ble Mr. Justice Aparesh Kumar Singh Member  
 (iii) Hon'ble Mr. Justice S. Chandrashekhar Member
25. **Sports Committee**  
 (i) Hon'ble Mr. Justice Aparesh Kumar Singh Chairman  
 (ii) Hon'ble Mr. Justice S. Chandrashekhar Member  
 (iii) Hon'ble Mr. Justice Rongon Mukhopadhyay Member

\* The Meetings of the Committee No. 10,14,15,17 & 21 may be presided over by Hon'ble the Chief Justice.

Dated:- 19-08-2016

By Order

*A 20.08.2016*  
 (Anil Kumar Choudhary)  
 Registrar General